्(म्) यदि हां, तो प्रत्येक विद्युत संयंत के संबंध में ज्यौरा क्या है;

Written Answers

- (घ) इसके क्या कारण हैं;
- (ङ) क्या सरकार का वर्ष 1993-94 में हरियाणा को विजली की आपूर्ति में वृद्धि करने का कोई प्रस्ताव है;
- (च) यदि नहीं, तो इसके क्या कारण हैं। और हरियाणा की बिजली की कमी को परा करने के लिए क्या उपाय किए गए हैं?

विद्युत मंत्रालय में राज्य मंत्री (श्री पी० वी० रंगैया नायडू): (क) से (घ) मेगावाट में आहरित की गई विजली की माला क्षण-प्रांतक्षण भिन्न-भिन्न होती है और यह उपभोगकी गई ऊर्जाको मिलियन युनिट के संदर्भ में, एक समय में समेकित की जाती है। 1988-89 से 1992-93, (फरवरी, 1993 तक) हरियाणा का हिस्सा तथा उसके द्वांरा बास्तविक रूप से आहरित की गई बिजली का ब्यौरा अन्यव में दिया गया है। (देखिए परिशिष्ट 166, अनुपत्न संख्या 34) ।

(इ) तथा (च) उत्तरी क्षेत्र के केन्द्रीय क्षेत में 1993-94 के दौरान 848 मेगावाट की प्रत्यारित क्षमता अभिवृद्धि में से हरियाणा अपना देय हिस्सा अप्त करेगा। हरियाणा में बिजली की उपलब्धता अभिवृद्धि के लिए किए जा रहे विभिन्न उपाक्षों के विद्यमान विद्युत उत्पादन केन्द्रों से ईष्टतम विद्युत उत्पादन करना, नवी-नीकरण तथा आध्निकीकरण कार्यक्रम कार्यान्वित करना, पारेषण तथा वितरण हर्रानथों की मात्रा कम करना, प्रभावी भार प्रबन्धन तथा ऊर्जा संवर्धन, पड़ोसी राज्यों/प्रणालियों से सहायता प्रदान करना आदि ।

## **Compensation to Tehri-Dam Oustees**

1717. SHRI JAGDISH PRASAD MATHUR : Will the Minister of POWER be pleased to state the details regarding compensation paid by the Tehri Hydro,

Development Corporatioa to the tune of over Rs. 3 lakhs to the probable oustees of the proposed Tehri Dam falling under various categories such as Landless Labour, Agriculturists, Non-agriculturists-Grade-I, Non-agriculturists Grade-II and the Scheduled Caste?

Questions

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): The compensation to the oustee families is being paid by Tehri Hydro Development Corporation as per the rehabilitation policy framed for urban and rural oustees. As per this policy 94 urban families are entitled to a compensation of more than Rs. 3 lakhs under urban rehabilitation programme. Under the rural rehabilitation programme, 20 rural families are entitled for cash compensation of more than Rs. 3 lakhs and 106 rural families are eligible for cash compensation of Rs. 1 lakh along with agricultural land whose cost is more than Rs. 2 lakhs. The compensation to the rural families is paid depending upon their entitlement, cost of land and other holdings

## **Electrification of Villages in the Country**

1718. SHRI DIGVDAY SINGH: SHRI MOHINDER SINGH LATHER:

Will the Minister of POWER be pleased to

- (a) what is the number of villages electrified in the country during the year 1992, upto the 31st December, 1992, State-wise;
- (b) whether there is any proposal under consideration of Governinent to electrify more villages during the current financial
- (c) if so, the number of such villages, stating their details, State-wise;
- (d) whether financial assistance was provided to each State for this purpose during the above period;
- (e) whether Government have formulated any timebound scheme for the electrification of all the villages in the country;

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THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) to (c) State-wise number of villages electrified during the year 1992-93 upto 31st December, 1992 and the number of villages programmed to be electrified in the remaining period of the current financial year are given in the Statement attached. [See below]

(d) Financial allocations have been provided to each State for this purpose and the funds are released to them subject to fulfilment of necessary norms.

to Questions

(e) and (f) As per 1981 Census out of 5.79,132 inhabited villages in the country, 4.87,170 villages were electrified as on 31-3-1992. The remaining villages will be electrified during the 8th and subsequent Five Year Plans based on the availability of funds and other resources.

## Statement

State-wise number of villages electrified during 1992-93 (upto Decl992) and programmed to be electrified in the remaining period of current financial year •

S. No	State .							,	Villages elect- rified from April '92 to Dec.' 92	Villages pro- grammed for electrification from Jan. '93 to March' 93
1,	Andhra Pradesh	٠.						•	*	_
2.	Arunachal Prade	esh							53	132
3.	Assam								6	9
4.	Bihar .		-						127	238
5.	Goa+								*	-
6,	Gujarat* .								*	<del></del>
7.	Haryana*								*	_
8.	Himachal Prades	h*							*	
9.	Jammu & Ksahr	nir							5	_
10.	Кагпатака*	٠.							*	
11.	Kerala*								*	
12.	Madhya Pradesh								222	428
13.	Maharashtra*								*	_
14.	Manipur .								27	153
15,	Meghalaya								30	20
16.	Mizoram .					·			10	40
17.	Nagaland* .								*	_
18.	Orissa								77	783
19.	Punjab*		·	Ċ		Ċ		·	8	-
20.	Rajasthan .			·		Ī			394	_
21.	Sikkim*				Ō	Ō	·	Ť	*	·
22.	Tamil Nadu*		Ċ	·		•	•	·	*	, -
23.	Тгірига		Ť	·	•	•	•	•	84	_
24.	Uttar Pradesh	-	•	•	•	٠	•	•	298	682
25.	West Bengal		•	•	,	•	•	٠	180	250
<del>-</del> -		•	•	·	Frand	Tor	AL:	•	1513	2795

Note 1 :—Asteriks represent the states which have achieved 100% electrification, ex-\* eluding those villages which are technically not feasible for electrification).